

16-3-99

O.A. 1035/93

Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. S. K. Agrawal, J.M.

None for the applicant even after the case was passed over ~~for~~ once. A perusal of order sheet shows that none appeared for the applicant on 10-2-99 when the case was listed last. Earlier also after filing of the case in 1993 none appeared for the applicant till it was adjourned sie-and-die. The applicant seems to have lost interest in this case and case is dismissed in default and for non-prosecution.

J.M.



A.M.

satya/